MESSAGE FROM THE HOUSE OF THE PEOPLE

THE INDUSTRIAL FINANCE CORPORA-TION (AMENDMENT) BILL, 1952.

• Mr. DEPUTY CHAIRMAN Secretary.

SECRETARY: Sir, I have to report to the Council the following message received from the House of the People signed by the Secretary to the House:

"In accordance with the provisions of Rule 115 of the Rules of Procedure and Conduct of Business in the House of the People, I am directed to enclose herewith a copy of the Industrial Finance Corporation (Amendment Bill, 1952, which has been passed as amended by the House at its sitting held on the 5th December 1952."

I lay the Bill on the Table.

## REQUEST FOR STATEMENT ON ANDHRA PROVINCE

SHRI P. SUNDARAYYA: Sir. before the House comes to any other business, I would like to call the attention of the Deputy Chairman as well as the House to the condition of Shri Sriramulu, who is actually on his death bed. Telegrams are pouring in from the different corners of Andhra that the Government must make some statement with regard to the Andhra Province so that the life of Shri Sriramulu could be saved. I therefore want the Government, though it is already two or three days since he is on his death bed, to come out with a statement so that the fast could be terminated.

MR. DEPUTY CHAIRMAN: You referred to this matter the other day and the matter has been referred to the Government.

An Hon. MEMBER: Sir, he is repeating this from day to day.

MR. DEPUTY CHAIRMAN: This question is just pending. It has already been referred to the Government. I am not allowing any discussion on it.

SHRI B. GUPTA: There are some Ministers here and they can open their

mouth and give us information on this matter.

SHRI P. V. NARAYANA: Sir,.....

CHAIRMAN: Will you please resume your seat? I am...

SHRI P. V. NARAYANA: Sir, the hon. Mr. Sundarayya referred to this matter on a previous day, but the Government have not taken any steps on this matter which is a serious one.

MR. DEPUTY CHAIRMAN: I am sorry; will you please resume your seat?

SHRI P. SUNDARAYYA: Sir, several telegrams have been received regarding this.

(Interruptions.)

MR. DEPUTY CHAIRMAN: Order, order. You can lay the telegrams on the Table of the House.

## LIBRARY COMMITTEE OF THE PARLIAMENT

PROF. R. D. SINHA DINKAR (Bihar): Sir, I want to draw the attention of the House to the fact that this House has no representation on the Library Committee of the Parliament. I have learned that the new Committee has been formed. Something should be done to secure proper representation of the House.

SHRI C. G. K. REDDY: Quite right.

MR. DEPUTY CHAIRMAN: The matter will be taken up and referred to the Speaker of the House.

## ABSENCE OF THE LEADER OF THE HOUSE

SHRI C. G. K. REDDY: Sir, I wish to point out that the acting Leader of the House is always absent. It is not a good thing that the Leader of the House should be continuously absenting. It is a